

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram:

1. **Shri Ashok Basu, Chairman**
2. **Shri K.N. Sinha, Member**
3. **Shri Bhanu Bhushan, Member**
4. **Shri A.H. Jung, Member**

Petition No. 33/2003

And in the matter of

Fixation of two part tariff of electricity from Assam Gas Based Power Project
(291 MW) of NEEPCO for the year 2003-2004.

And in the matter of

North Eastern Electric Power Corporation Ltd. ... **Petitioner**

Vs

1. Assam State Electricity Board, Guwahati
2. Meghalaya State Electricity Board, Shillong
3. Department of Power, Govt. of Tripura, Agartala
4. Power & Electricity Department, Govt. of Mizoram, Aizawl
5. Electricity Department, Govt. of Manipur, Imphal
6. Department of Power, Govt. of Arunachal Pradesh, Itanagar
7. Department of Power, Govt. of Nagaland, Kohima
8. North-Eastern Regional Electricity Board, Shillong
9. North-Eastern Regional Load Despatch Centre, Shillong. **Respondents**

The following were present

1. Shri A.G. West, GM (F), NEEPCO
2. Shri J. Barkakati, D(T), NEEPCO
3. Shri P.K. Singha, DGM (E), NEEPCO
4. Shri N.J. Medhi, Dy. Mgr (E), NEEPCO
5. Shri R. Kapoor, ASEB
6. Shri H.M. Sharma, ASEB
7. Shri D. Das, Addl CE (Com), ASEB
8. Shri K. Goswami, ASEB
9. Shri J.P. Choudhury, ASEB
10. Shri L.M.F. Suhtanu, MeSEB
11. Shri C.M. Bhogal, Member Secretary, NEREB

ORDER

(DATE OF HEARING : 29.3.2005)

Heard Shri J. Barkakati, Director (T) for the petitioner and the representatives
of the respondents present at the hearing.

2. The petitioner shall submit by 6.5.2005 the clarifications to explain delay of 84 months in commissioning of the station along with necessary documents/information, with copy to respondents. While furnishing the clarifications as above, the following shall be specifically be brought out, namely:

- (a) Chronology of events,
- (b) Efforts made by project authorities to reduce/avoid delay,
- (c) Details of the project cost quoted by the lowest bidder M/s Mitsubishi and negotiated project cost along with price level, and
- (d) Reasons for delay of 43 months during construction after placement of orders in May 1992 and efforts made by project authorities to avoid delay.

2. List this petition on 7.6.2005.

**Sd/-
(A.H. JUNG)
MEMBER**

**Sd/-
(BHANU BHUSHAN)
MEMBER**

**Sd/-
(K.N. SINHA)
MEMBER**

**Sd/-
(ASHOK BASU)
CHAIRMAN**

New Delhi dated the 7th April 2005